

# **BUSINESS ADVISORY COMMITTEE**

(Eighteenth Lok Sabha)

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## **FOURTH REPORT**

(Presented on 28.11.2024)

The Business Advisory Committee held a sitting on Monday, the 25<sup>th</sup> November, 2024.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

- |     |  |         |
|-----|--|---------|
| (1) | The Banking Laws (Amendment) Bill, 2024.<br><i>(Consideration and passing)</i>   | 3 Hours |
| (2) | The Railways (Amendment) Bill, 2024.<br><i>(Consideration and passing)</i>   | 4 Hours |
| (3) | The Carriage of Goods by Sea Bill, 2024.<br><i>(Consideration and passing)</i>   | 2 Hours |
| (4) | The Bills of Lading Bill, 2024.<br><i>(Consideration and passing)</i>  | 2 Hours |
| (5) | Discussion and voting on First Batch of Supplementary Demands for Grants for the year 2024-25 and introduction, consideration and passing of the related Appropriation Bill. | 4 Hours |
| (6) | The Oilfields (Regulation and Development) Amendment Bill, 2024, after it is passed by Rajya Sabha.<br><i>(Consideration and passing)</i>                                    | 2 Hours |
| (7) | The Boilers Bill, 2024 after it is passed by Rajya Sabha.<br><i>(Consideration and passing)</i>  | 2 Hours |

**NEW DELHI;**  
**25<sup>th</sup> November, 2024**  
**Agrahayana 4, 1946 (Saka)**

**Om Birla**  
**Chairperson,**  
**Business Advisory Committee.**